

ORDER SHEETO.A/MA/RA/CP NO. 1097 OF 2004

Applicant/s

B.N. P.S.

Respds.

UO2 & O.S.

Advocate for Applicant/s

Sri B.K. Tripathi

Advocate for Respondent/s

Sri K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
<u>Registered</u> 04.12.08 Wrongly listed. The Case is heard be & is placed before Divisional Bench on the fixed date i.e. on 06.01.09. <u>File</u> for Dy. Registrar	<u>06.01.09</u> Hon' Mr. Justice A.K. Yog, J.M. Hon' Mr. S. M. Shukla, A.M. None present for the applicant. Sri K. P. Singh Advocate present for the respondents. OA is dismissed in default and for non-prosecution. <u>A.M.</u> <u>14/9</u>	<u>As</u> J.M.